



INTELLECTUAL  
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☎ 011-28031838  
011-28032406

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381  
Intellectual Property Office  
Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110078.

**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

Date:07/08/2014

Time: 11:00 AM.

### CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	1731542	771622	MS. ANITA JAGGI M/s. TONYTONE ENTERPRISES 30-A, SHIV PURI EXTENSION DELHI-110051 V/s. M/S. T.T. INDUSTRIES 878/A, MASTER PRITHVI NATH MARG, OPP. AZMA, KHAN PARK, KAROL BAGH, NEW DELHI-110005	M/s. MANCHANDA ASSOCIATES 15/1061, 2 <sup>ND</sup> NAIWALA, KAROL BAGH, NEW DELHI-110005 V/S. MRS. SHILPI JAIN SHARMA 689, WESTERN WING, TIS HAZARI COURT, NEW DELHI-110054



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**Name of Hearing Officer**

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**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

Date:12/08/2014

Time: 11:00 AM.

### CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	605568	DEL-T-4421	M/S. SUPER KING AUTO SALES. 1506/26, H.S. NIAWALA, KAROL BAGH, NEW DELHI-11005 V/S. M/S. INTERNATIONAL AGENCIES. 30/1574, NAIWALA, KAROL BAGH, NEW DELHI-110005	M/S. MAHTTA & CO. 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-1, PUNJAB V/S. M/S. CAPITAL REGISTRATON SERVICE. 145/B, CD BLOCK, DDA FLAT, PITAM PURA, DELHI-110088
2	603858	DEL-T-3388/60577	M/S. H.P. BULMAR LTD. (ENGLAND) V/S. M/S. SOM DISTILLERIES & BREWERIES LTD. 23, ZONE-II, MAHARANA PRATAP NAGAR, BHOPAL-462011	M/S. REMFRY & SAGAR. REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR-24, GURGAON-122002. HARYANA V/S. M/S. MALHOTRA & MALHOTRA. GHIA NIWAS(3 <sup>RD</sup> FLOOR), 73/75 SUTAR CHAWL ZAVERI BAZAR, MUMBAI-400002
3	603868	DEL-T-3442/60495	M/S. SHRIRAM PISTON AND RINGS LTD. 23, KASTURBA GANDHI MARG, NEW DELHI-110001 V/S. M/S. USHA INTERNATIONAL LTD. SURYA KIRAN, 19, KASTURBA GANDHI MARG, NEW DELH-1	M/S. THE ACME CO. B-41, NIZAMUDDING EAST, NEW DELHI-110013 V/S. M/s. K & S PARTNERS B.K. HOUSE, PLOT NO. 109, SECTOR-44, GURGAON-122002

4	663475	DEL-58327	<p>M/S. JIVAN RAM &amp; SONS. 3946-A, NAYA BAZAR, DELHI-110006 V/S. M/S. SRI GANESH RAM &amp; CO. NO. 193, THAMBU CHETTY STREET, CHENNAI-600001 (INDIA)</p>	<p>M/S. SHARP TRADE MARK CO. 15/1061, NAIWALA, KAROL BAGH, NEW DELHI-110005 (INDIA) V/S. M/S. BAGYA RAGHVAN CO. NO. 10, SECOND MAIN ROAD, C.I.T. COLONY, MYLAPORE, CHENNAI-600004</p>
5	1080662	152700	<p>M/S. ASHOK SAWHNEY &amp; SONS. 9/27 KALKAJI EXTENSION, NEW DELHI-110019 V/S. M/S. SWISS ARMY BRAND LTD. (U.S.A.)</p>	<p>M/S. MADAMSER &amp; CO. FLAT NO. E, (GF), SAGAR APPARTMENTS, 6, TILAK MARG, NEW DELHI-110001 V/S. M/S. LALL &amp; SETHI D-17, N.D.S.E-II, NEW DELHI-110049</p>



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**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

Date:28/08/2014

Time: 11:00 AM.

## CAUSE LIST

**Hearing in respect of comp. U/S-107/05/2007**

M/S. JAIN ADVOCARE  
KASHIRAM BUILDING  
(NEAR MULTI-LEVEL CAR PARKING)  
KOLAHPUR ROAD,  
KAMLA NAGAR, DELHI-110007

V/s

M/s. THE APEX COMPANY  
1026/23, IIND FLOOR,  
GAGRENA HOUSE,  
GALI TELIAN, TILAK BAZAR,  
DELHI-110006